

**Demand for Passenger Cars**

3241. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have revised its automobiles policy and permitted three proposals for the manufacture of indigenous fuel efficient passenger cars;

(b) whether the Government have made any estimate regarding the likely demand for passenger cars in the country during the Eighth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATIKRISHNA SAH): (a) Recently, Letters of Intent have been issued to the following parties for the manufacture of passenger cars within existing policy guidelines:

1. M/s. Eddy Current Controls Ltd., Kerala for Battery Operated vehicles
2. Shri Pankaj Dube, New Delhi for Electric Vehicles.
3. M/s. Acquamarine Ltd., Madras for Diesel cars based on indigenous technology.

(b) and (c). Sub-Working Group on Vehicles for the VIIIth Plan has estimated a demand of 3,16,000 nos. of passenger cars in the country by 1996-97.

**Pollution Control In Sindri Fertilizer Unit**

3242. SHRI VIJOY KUMAR YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether the F.C.I management has approved any scheme of pollution control for the Sindri Fertilizer Plant; and

(b) if so, the details thereof and the reasons for not implementing the scheme till date?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS: (DR. CHINTA MOHAN): (a) and (b). The FCI Board have approved two pollution control schemes for Sindri Unit, namely, urea hydrolyser stripper for abatement of liquid effluent pollution from the urea plant at an estimated cost of Rs. 7.02 crores any No abatement scheme for the nitric acid plant at an estimated cost of Rs. 4.96 crores. However, implementation of these schemes is held up due to financial constraints.

**Public Sector Undertakings in Maharashtra**

3244. SHRI MOHAN RAWLE: Will the PRIME MINISTER be pleased to state:

(a) the details of the public sector undertakings in the State of Maharashtra;

(b) the details of profit and loss in each of these undertakings for the last three years and the number of such public sector undertakings which have been closed down due to losses suffered by them;

(c) the reasons for the sickness of these units and the steps taken for their revival;

(d) whether the Government propose to protect the interest of workers/employees; if so, the details thereof; and

(e) the details of the proposal for setting up new public sector undertakings in Mahar-

ashtra State alongwith their proposed location?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRIES AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P.K. THUNGON): (a) and (b). The details are as under:-

## STATEMENT

(a) and (b). The details are as under:

Sl. No.	Name of the enterprise having registered Office in the State of Maharashtra	(Rs. in lakhs)		
		Net Profit/Loss		
		1990-91	1989-90	1988-89
1	2	3	4	5
1.	Air India	8123	7089	4341
2.	Air India Charters Ltd.	1	)-1	0
3.	Bharat Petroleum Corpn. Ltd.	12781	12257	10433
4.	Cotton Corporation of India Ltd.	6285	2324	856
5.	Export Credit Guarantee Corpn. of India	(-) 14073	35	(-) 910
6.	Hindustan Antibiotics Ltd.	79	225	(-) 235
7.	Hindustan Organic Chemicals Ltd.	3197	2954	1731
8.	Hindustan Petroleum Corpn. Ltd.	12014	20026	17390
9.	Hotel Corporation of India Ltd.	(-) 1374	(-) 935	(-) 648
10.	Indian Oil Blending Ltd.	361	120	109

Sl. No.	Name of the enterprise having registered Office in the State of Maharashtra	Net Profit/Loss		
		1990-91	1989-90	1988-89
1	2	3	4	5
11.	Indian Oil Corporation	73004	67454	51433
12.	Indian Rare Earths Ltd.	76	213	(-) 726
13.	Indo Hokke Hotels Ltd.	(-) 16	1	(-) 8
14.	Lubrizol India Ltd.	855	801	769
15.	Maharashtra Antibiotics & Pharmaceuticals Ltd.	(-) 65	(-) 47	(-) 106
16.	Maharashtra Electros melt Ltd.	219	(-) 210	33
17.	Manganese Ore (India) Ltd.	471	458	41
18.	Mazagon Dock Ltd.	321	(-) 313	(-) 1669
19.	Mineral Exploration Corpn.	(-) 456	574	393
20.	National Bicycle Corpn. of India Ltd.	(-) 1820	(-) 986	(-) 829
21.	National Film Dev. Corpn.	(-) 25	(-) 40	55

Sl. No.	Name of the enterprise having registered Office in the State of Maharashtra	Net Profit/Loss		
		1990-91	1989-90	1988-89
1	2	3	4	5
22.	NTC (Maharashtra North) Ltd.	(-) 1436	(-) 276	(-) 3754
23.	NTC (South Maharashtra) Ltd.	(-) 3299	(-) 3299	(-) 4675
24.	Rashtriya Chemicals & Fert Ltd.	4076	4881	6995
25.	Richardson & Cruddas (1972) Ltd	(-) 864	(-) 777	(-) 818
26.	Shipping Corpn. of India	9525	10110	5453
27.	Videsh Sanchar Nigam Ltd. 7858	7201	6422	
28.	Western Coalfields Ltd.	(-) 9540	(-) 3094	(-) 1593

(c) and (d). Out of the 28 enterprises mentioned above, following five are declared as sick under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985, and are referable to BIFR:

1. Maharashtra Antibiotics Ltd.
2. Richardson & Cruddas (1972) Ltd.
3. National Bicycle Corpn. Ltd.
4. NTC (Maharashtra North) Ltd.
5. NTC (South Maharashtra) Ltd.

The causes of their sickness are enterprise specific. The general reasons are over-staffing, old plant/machinery, outdated technology, low productivity, taken over sick enterprises etc. The BIFR are to formulate revival/rehabilitation schemes for each of these enterprises. The National Renewal Fund has already been set up as a safety net to protect the interest of the workers who are affected due to restructuring of the enterprises under the rehabilitation schemes. No enterprise has been closed down so far.

(e) Setting up of new public sector undertakings are decided keeping into consideration the techno-economic feasibility of the projects and availability of the resources together with the balanced regional development of the country.

#### **Growth of edible oils in minor sector**

3245. SHRI MANIKRAO HODLYA GAVIT:  
SHRI B. DEVARAJAN:  
SHRI JEEWAN SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether the growth of edible oils in

the *min-or oil* sector has been increased during the last three years;

(b) if so, the details thereof; and

(c) whether the Government propose to consider giving more fiscal incentives for exploiting the minor oils by the soap and vanaspati industries in order to save foreign exchange in importing edible oils?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Yes, Sir.

(b) The important edible oils in the minor oil sector are oils from rice bran oil, cottonseed oil, soyabean oil, sunflower oil, safflower oil, and nigerseed oil. The production of these oil in the last three years has been as under:-

<i>Year</i>	<i>Production in lakh MT</i>
1989-89	10.6
1989-90	13.2
1990-91	14.5

(c) At present there is no proposal for giving further incentive for use of minor oils by soap and vanaspati industries.

#### **Mechanisms of National Renewal Funds**

3246. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the aims, functions and mechanisms of the National Renewal Fund have been finalised;

(b) if not, the steps take/proposed to be taken to finalise the decision to expedite the working of the fund;